

(5)

29.2.2016

CCP No. 86/15

For Applicant: Sri Amit Verma for Sri A. Moin  
For Respondents: Sri D.C. Tripathi.

It is indicated by the respondents that the Review Petition No. 9374 of 2016 preferred by the respondents before the Hon'ble High Court has also been dismissed vide judgment and order dated 19.2.2016. As such, it is prayed that respondents be given two weeks time to comply with the judgment and order of this Tribunal and to file compliance report. Let compliance affidavit be filed within a period of two weeks. List on 30.3.2016.

*J. Ch*

(Ms. Jayati Chandra)  
Member (A)  
Girish/-

*Navneet Kumar*  
(Navneet Kumar)  
Member (J)

O.R  
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(1)

CCP 86/2015  
In O.A. 07/2010

30.03.2016

Hon'ble Mr. Navneet Kumar, Member (J),

No DB is available today. As such, list this case on 04.05.2016.

*Navneet Kumar*  
Member (J)

JNS

*V.Am  
29.2.16*

(1)

4.5. 2016

CCP. 86/2015  
O.A. No. 07/2010

Hon'ble Mr. Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri A. Moin, learned counsel for the applicant is on adjournment.  
Resp: Sri D.C. Tripathi.

Learned counsel for the respondents submits that the order passed by this Tribunal is fully complied. Since the learned counsel for the applicant is on adjournment today as such, list this case on tomorrow i.e. 05.05.2016.

*J. Ch*  
Member (A)

*Navneet Kumar*  
Member (J)

JNS 5.5. 2016

CCP 86/15 in O.A. No.7/10

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri Amit Verma for Sri A. Moin.

Resp: Sri D. C. Tripathi.

The learned proxy counsel for the applicant submitted at bar that the order passed by the Tribunal has been fully complied with. As such, nothing survives to be adjudicated in the present contempt petition. Notices issued to the respondents stands discharged, and the contempt petition is dismissed.

*J. Ch*  
Member (A)

*Navneet Kumar*  
Member (J)